

The Deputy Minister of Community Development, Panchayati Raj and Co-operation (Shri Sham Dhar Misra):

(a) and (b). The Minister for Food and Agriculture will lay on the table of the Sabha necessary information as soon as it is available.

(c) No, Sir, Government had recently set up a Committee on Co-operative Credit and a Working Group on Co-operative Farming. The reports of the Committee and of the Working Group as well as decisions of Government thereon had already been laid on the table of the Sabha. Steps are now being taken to implement these decisions.

Promotion of Commercial Clerks on Howrah Division

3290. { Shri Mohammad Elias;
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in the Howrah Division of the Eastern Railways many Commercial Clerks have not been promoted even after completion of 18 years of service; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Information is not readily available and will be laid on the table of the Sabha.

Promotion of Commercial Clerks on Railways

3291. { Shri Mohammad Elias;
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that after re-grouping of the Railways all Zonal Railways are to follow an identical policy of promoting commercial clerks;

(b) whether it is a fact that the promotion of these commercial clerks is on the basis of seniority;

(c) whether it is also a fact that the Eastern Railway authorities follow a different policy; and

(d) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). Information is not readily available and will be laid on the table of the Sabha.

Legal Action Against Person for Supply of Fertilizers

3292. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some people have been arrested in Bombay in connection with the supply of fertilizers by their firm;

(b) whether any charges have been framed and case is proceeding against them; and

(c) if so, at what stage are the proceedings?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) and (c). The matter is still under police investigation.

चम्बल परियोजना में मस्टर रोल का गायब हो जाना

३२९३. श्री बैरवा : क्या सिचाई और विद्युत मंत्रा यंत्रालय को कृपा करेंगे कि :

(क) क्या चम्बल परियोजना में १९६० फरवरी को डिस्ट्रीब्यूटरी संख्या १ में १८७८ मपवे की कोई मस्टर रोल गायब हुई है ; और

(ख) यदि हां, तो उसके बारे में सरकार ने क्या कदम उठाये हैं ?

सिचाई और विद्युत मंत्रालय में राज्य-मंत्री (श्री अल्लमसेन) : (क) तथा (ख). चम्बल परियोजना, कोटा में फरवरी १९६० में डिस्ट्रीब्यूटरी डिवीजन संख्या १ में १८७८.

रुपये के मस्टर-रोल के गुम होने की कोई सूचना नहीं है। हां, १८७८.६९ रुपये के चार वेतन-बिल किसी व्यक्ति ने चुराये ज़रूर थे। ये बिल, चंबल परियोजना, कोटा के डिस्ट्रीक्टूटरी डिवीजन संख्या में १ के उप-डिवीजन सं० ४ के स्टाफ के फरवरी १९६० के वेतन के बारे में थे और कोटा के कोष अधिकारी ने इन्हें वाकायदा पास किया हुआ था। चुराने वाले व्यक्ति ने संबद्ध सहायक इंजीनियर के जाली दस्तखत करके इन बिलों की रकम वसूल कर ली। राजस्थान सरकार ने फैसला किया है कि बैंक के खिलाफ इस बात के लिये कानूनी कार्रवाई की जावेगी कि उस बैंक ने सहायक इंजीनियर के नमूने के दस्तखतों से मिलान न करने की लापरवाही क्यों बरती और एक अनधिकृत व्यक्ति को रकम का भुगतान क्यों किया।

"On the 15th morning at 3 A.M. while 600 Santhal refugees belonging to these areas of Malda which had gone over to East Pakistan after partition were crossing over to Malda at Anandapathar from Rajshahi, panic-stricken as a result of the recent disturbances in East Pakistan, they were fired at by the East Pakistan forces. As a result, two Santals died and eight were seriously injured. Subsequently, of the eight injured, two more died on the way to the Malda hospital, bringing the number of dead to four and injured to six. Strong action has been taken by the district authorities to ensure that there is no repercussion of these unfortunate events in Malda. The State Government are lodging a strong telegraphic protest with the Government of Pakistan in the matter."

Shri Raghunath Singh (Varanasi): Only a protest?

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FIRING BY PAKISTANI ARMED POLICE ON EVACUEES FROM RAJSHAHI DISTRICT

Shri Hem Barua (Gauhati): Sir, Under rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported firing by Pakistani Armed Police on evacuees from Rajshahi district in East Pakistan crossing into Indian territory on the 14th June 1962, resulting in death of 12 persons and injuries to several others."

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): Government have seen this news and ever since this morning we were trying to get the information directly from the West Bengal Government. At 10.45 A.M. we received the following telephonic message which I place before the House.

Mr. Speaker: There is one thing that I must submit to the House. When I had suggested that Calling Attention Notice may be resorted to more frequently, I thought that perhaps, one, two or, at the most, three Members would give notice. But I find that the number of Members who give notice is increasing day by day. In this particular case, there are sixteen names. I used to allow one question to be put by each Member who had given notice. At this rate, it will not be possible for me to allow opportunity to each Member to put a question. A Calling Attention Notice, is, at the most, something more than a short notice question, where on a particular issue a Member feels agitated when he reads the news and wants some information from the Government. So, it can only be treated as a question, more important and urgent, where the Members want some explanation, or some facts, from the Government within their knowledge. So, neither will it be necessary, nor will it be possible for me to call every one of them to put questions. If I feel that the information that is